

**Information regarding the Assistant Public Information Officers,  
Public Information Officers and the First Appellate Authorities  
pertaining to the Courts in the Pathankot Sessions Division.**

(As per Notification No. 326 Rules / II.D.4 dated 16.08.2007 of the Hon'ble Punjab & Haryana High Court, Chandigarh conveyed vide Endst. No. 22825 Rules / II.D.4 dated 16.08.2007 and Notification No. 281 Rules / II.D.4 dated 12.11.2008 of the Hon'ble Punjab & Haryana High Court, Chandigarh conveyed vide Endst. No. 36355 Rules / II.D.4 dated 12.11.2008).

<b>Sr. No.</b>	<b>Name of the Court</b>	<b>Assistant Public Information Officers</b>	<b>Public Information Officers</b>	<b>Appellate Authority</b>
1.	(1) <b>The Court of Sh. Tejwinder Singh, District &amp; Sessions Judge, Pathankot.</b> (2) The Court of Ms. Ramesh Kumari, District Judge, Family Court, Pathankot. (3) The Court of Sh. Rakesh Kumar Sharma, Additional District & Sessions Judge, Pathankot.	Sh. Hari Krishan, Reader in the Court of <b>Sh. Tejwinder Singh, District &amp; Sessions Judge, Pathankot</b> being the Chief Ministerial Officer of the Court of District & Sessions Judge, Pathankot	Sh. Palwinder Singh Sandhu, Chief Administrative Officer / Superintendent in the office of District & Sessions Judge, Pathankot.	<b>Sh. Tejwinder Singh, District &amp; Sessions Judge, Pathankot.</b>
2.	(1) The Court of Sh. Kewal Krishan, Civil Judge (Senior Division), Pathankot. (2) The Court of Ms. Gurjit Kaur Dhillon, Addl. Civil Judge (Senior Division), Pathankot. (3) The Court of Sh. Mandeep Singh Kainth, Civil Judge (Junior Division), Pathankot. (4) The Court of Ms. Lavleean Sandhu, Civil Judge (Junior Division), Pathankot.	Sh. Jiwan Kumar, Reader in the Court of Sh. Kewal Krishan, Civil Judge (Senior Division), Pathankot being the Chief Ministerial Officer of the said Court.	Sh. Naresh Kumar, Clerk of Court of the office of Sh. Kewal Krishan, Civil Judge (Senior Division), Pathankot.	Sh. Kewal Krishan, Civil Judge (Senior Division) Pathankot

3.	<p>(1) The Court of Sh. Kapil Aggarwal, Chief Judicial Magistrate, Pathankot.</p> <p>(2) The Court of Ms. Gurjit Kaur Dhillon, Judicial Magistrate Ist Class, Pathankot.</p> <p>(3) The Court of Sh. Mandeep Singh Kainth, Judicial Magistrate Ist Class, Pathankot.</p> <p>(4) The Court of Ms. Lavleeen Sandhu, Judicial Magistrate Ist Class, Pathankot.</p>	<p>Ms. Rekha Rani being the senior most Stenographer of the Court of Sh. Kapil Aggarwal, Chief Judicial Magistrate, Pathankot.</p>	<p>Sh. Saurav Kumar, Reader in the Court of Sh. Kapil Aggarwal, Chief Judicial Magistrate, Pathankot being the Chief Ministerial Officer of the said Court.</p>	<p>Sh. Kapil Aggarwal, Chief Judicial Magistrate, Pathankot.</p>
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